

Opening of new universities in Bihar

*294. SHRI SHANKAR DAYAL SINGH: Will the PRIME MINISTER be pleased to state:

(a) whether any proposal has been forwarded by Bihar Government to University Grants Commission for opening of some new Universities; and

(b) if so, what are the details thereof and Government's reaction thereto?

THE MINISTER OF STATE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (SHRI CHIMANBHAI MEHTA): (a) and (b) A statement is laid on the Table of the House.

Statement

(a) and (b) State Universities are established by an Act of the concerned State Legislatures and prior approval of the University Grants Commission is not required before setting up of a new university. Universities established after 17th June, 1972, however, are required to be declared fit by UGC for any financial assistance from Central sources according to the provisions of Section 12B of the UGC Act. According to information given by UGC, the Commission has not received any proposal from the Government of Bihar for financial assistance for the six new universities proposed to be set up by them.

श्री शंकर दयाल सिंह : सभापति महोदय, (व्यवधान) उसी क्रम में मैं जानना चाहता हूँ (व्यवधान) जिस तरह का सङ्घर्ष है (व्यवधान) मैं मन्त्रीमंडली पृष्ठ रहा हूँ (व्यवधान) बिहार में जो समस्याएँ हैं, उनको कैसे हल करेंगे (व्यवधान) बिहार में खुलना चाहिये

(व्यवधान) आपके माध्यम से सरकार से मैं जानना चाहता हूँ, सभापति महोदय, बिहार में विश्वविद्यालय कब तक खोलेंगे ? यह मेरा पहला प्रश्न है (व्यवधान)

SHRI CHIMANBHAI MEHTA: (Interruptions.)

श्री शंकर दयाल सिंह : सभापति महोदय, (व्यवधान) बिहार में मैं समझता हूँ (व्यवधान) जो सब से बड़ा संकट उत्पन्न हो गया है (व्यवधान) शिक्षा प्रणाली (व्यवधान) सरकार को मालूम होगा, मैं यह जानना चाहता हूँ क्या बिहार में (व्यवधान) शिक्षा का स्तर ऊँचा किया जा सके (व्यवधान) वेतन नहीं मिलता है (व्यवधान) मैं सरकार से जानना चाहूँगा, यह फैसला कब तक हो जायेगा, खुला विश्वविद्यालय (व्यवधान)

SHRI CHIMANBHAI MEHTA: (Interruptions.)

SHRI S. VIDUTHALAI VIRUMBI. (Interruptions.)

SHRI CHIMANBHAI MEHTA: (Interruptions.)

MR. CHAIRMAN: Question Hour is Over.

WRITTEN ANSWERS TO QUESTIONS

Planning Commission's clearance to irrigation and potable water schemes of Rajasthan

281. SHRI RAMDAS AGARWAL: Will the PRIME MINISTER be pleased to state:

(a) whether some irrigation and potable water schemes proposed to be executed